

SENIOR CIVIL JUDGE,LINGSUGUR
Lakshmikanth Janakiram Miskin
SENIOR CIVIL JUDGE,LINGSUGUR
Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00-01:00 PM				
1	O.S. 81/2020 (SUMMONS) IA/1/2020		Mallappa S/o Basappa Angadi, Vs Parvatemma W/o Malkajappa Angadi	HANUMANTHAPPA.Y
NOTICE ON IA				
2	O.S. 160/2020 (SUMMONS) IA/1/2020		Durgamma W/o Amarappa Vs Hanumant S/o Basappa	Shashidhar H Somanal
WRITTEN STATEMENT				
3	O.S. 170/2020 (SUMMONS)		Anusamma W/o Basappa Police Patil Vs Naganagouda S/o Veerabhadrapa Police Patil	BASAVRAJ RAMANTNALI
4	O.S. 173/2020 (SUMMONS)		Parashuram S/o Yallappa Vs Yallappa S/o Sabanna	Hanumanthreddy Advocate
5	M.C. 48/2020 (APPEARANCE OF PARTY)		Dyamavva aliyas Devamma W/o Shivashankar Vs NIL	HANUMANTHAPPA G
6	O.S. 197/2020 (APPEARANCE OF PARTY) IA/1/2020		Basavaraj S/o Mallikarjunappa Sajjan Vs Kuberappa S/o Mallikarjunappa Sajjan	Basavanthgouda Shankargouda Ramanagoudar
7	O.S. 74/2020 (HEARING) IA/1/2020		Virupakshappa S/o Gurulingappa Hugar Vs Parvatemma W/o Amaranna Hugar	SD Kalmat
8	O.S. 194/2020 (HEARING) IA/1/2020		Huligamma W/o Hanamappa Vs Duragappa S/o Sanjeevappa	Prahladachar Diggavi
9	O.S. 195/2020 (HEARING) IA/1/2020		Hulagappa S/o Late Amarappa Garasangi Vs Amaramma W/o Late Yamanappa Garasangi	K.CHANDRASHEKHAR
10	O.S. 65/2019 (EVIDENCE) IA/1/2019		Smt. Nanda Y. Shindhe W/o Yamanappa Vs Late H.s. Jayaprakash S/o Late H.R. Sriramulu Since dead Through his legal heirs	V.N.Patil

CROSS EXAMINATION OF PW

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11	M.C. 34/2016 (EVIDENCE)		Sri N Vijayakumar S/o N Amaranna Vs Smt Latha Urf Sangeetha W/o N Vijayakumar	Vishwanath Kattimani
EXPARTE EVIDENCE				
12	O.S. 105/2020 (EVIDENCE)		Hanumappa S/o Hanumappa Vs Kanakappa S/o Hanumappa	Raghavendra Rao Kulakarni
PLNTF EVIDENCE				
13	O.S. 68/2017 (EVIDENCE) IA/1/2017		Shankrappa S/o Bheemanna Madiwalar Vs Hanumamma w/o Husenappa Iliger	Nandeesh L
14	O.S. 27/2019 (ARGUMENTS) IA/1/2019		Dodda Narasareddy S/o Ramachandrappa Munnur Vs Irannareddy s/o Ramachancrappa Munnur	Hanumantappa
15	M.C. 7/2020 (ARGUMENTS)		Hanumanta S/o Ayyappa Marlar Vs NIL	M.KUPPANNA
OBJECTIONS TO IAs				
16	O.S. 13/2019 (FIRST HEARING) IA/1/2019		Varun s/o Ashok Yadav Vs Ashok S/o Manik Prabhu Yadav	Ashiq Ahamed
17	O.S. 116/2020 (FIRST HEARING) IA/1/2020		Smt. Drakshaayani Goudara aliyas Sangamma W/o Basayya Kamadatta (D/o Doddayya) Vs Doddayya S/o Basalingayya	Raghavendra Rao Musalik
18	O.S. 76/2017 (ARGUMENTS) IA/1/2017		Mallamma W/o Shivappa Kodli Vs Basappa S/o Hirehanumappa Kodli	K.BASHUMIYA
19	O.S. 18/2018 (JUDGEMENT) IA/1/2018		Basalingamma W/o Manangouda Vs Basappa S/o Sharanappa Kakkeri	Hanumantappa
20	M.V.C. 493/2019 (JUDGEMENT)		Smt. Hemakshamma W/o Karilingappa Vs Bhagappa S/o Bhagappa Guddakai	Srinivas Badi
21	O.S. 198/2020 (APPEARANCE OF PARTY)		Padma W/o Bheemanna Binji Vs Ramachandrappa S/o Doddamudukappa Martha	NAGARAJ YALIGAR

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00-01:00 PM</u>				
1	Crl.Misc. 305/2020 (NOTICE)		Venkatesh S/o Topanna Vs The Chif Officer and Registrar Birth and Death TMC Maski	PANDURANGA NAIK
2	Crl.Misc. 656/2020 (NOTICE)		Chandrashekhar S/o Eranna Goudur Vs The Chief Officer and Registrar Birth and Death TMC Maski	Channabasava Soppimath
3	Crl.Misc. 849/2020 (HEARING)		Doddayya S/o Basalingayya Vs Veerasangayya S/o Doddayya	PRABHU GOUDA S KANASAVI
4	Crl.Misc. 202/2019 (EVIDENCE)		Akkamahdevi W/o Lokappa Nayak Vs Lokappa S/o Khemappa Nayak	Rudrappa M Yaligar
5	Crl.Misc. 337/2019 (EVIDENCE) IA/1/2019		Ameena aliyas Ameenabi W/o Ameensab Nadaf Vs Ameenasab S/o Moulasab Nadaf	M.KUPPANNA
6	C.C. 156/2019 (EVIDENCE)		The State by PSI Maski PS Vs Chandrashekhar H D S/o Doddappagouda	APP
7	C.C. 215/2019 (EVIDENCE)		State by PSI Maski PS Vs Noorahamad syed S/o Syed Abubkar sab	APP
8	C.C. 216/2019 (EVIDENCE)		State by PSI Maski PS Vs Mahemood aliyas Mahemood aliyas Muktiyar S/o shameedsab	App
9	P.C.R. 8/2020 (EVIDENCE)		Mallayya Nayak S/o Lingappa Nayak Vs Yankoba S/o Kanakappa	Amaresh kore
10	C.C. 13/2020 (EVIDENCE)		State by PSI Maski PS Vs Gundappa S/o Channappa Hesarur	APP R.R.K
11	P.C.R. 13/2020 (EVIDENCE)		Sri. Prakash Chand Dhariwal S/o B. Premaraju Dhariwal Vs Sri. Ravindra K S/o Mallanna	Raghavendra Rao Mutalik

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12	Crl.Misc. 651/2020 (EVIDENCE)		Lachamawwa D/o. Lachamappa, Vs The Registrar, Birth and Death	R.ESHWAR JADHAV
13	Crl.Misc. 652/2020 (EVIDENCE)		Abdul Rahiman S/o Hussainsab Vs The Tahasildar and Registrar Birth and Death Tahasil office Lingasugur	Kemappa S/o Lalappa
14	Crl.Misc. 662/2020 (EVIDENCE)		Makabul S/o Rajasab Vs The Chief Officer and Registrar Birth and Death TMC Maski	N.K.Shedmi, Advocate Lingasugur
15	Crl.Misc. 663/2020 (EVIDENCE)		Narasamma D/o Hanumanta Vs The Chief Officer and Registrar Birth and Death TMC Maski	N.K.Shedmi Advocate
16	Crl.Misc. 198/2019 (ARGUMENTS) IA/1/2019		Gaddemma W/o Gaddeppa Vs Gaddeppa S/o Hanumappa	Sharanabasva G Pattanshetty
17	Crl.Misc. 647/2020 (ORDERS)		Saleemsab S/o Bashiruddinsab Vs The Chief Officer Maski	She
18	Crl.Misc. 144/2019 (OBJECTIONS)		Smt. Hanumaxi W/o Shivarayappa Vs Shivarayappa S/o Mallappa	A.NAGAPPA
Cases listed below are adjourned due to Covid 19				
19	C.C. 200/2016 (APPEARANCE OF ACCUSED)	01-02-2021	The state Maski PS Vs Durugappa So Mudukappa Baikatter	
20	C.C. 272/2016 (APPEARANCE OF ACCUSED)	01-02-2021	The State Maski P.S. Vs Umesh son Tippanna	
21	C.C. 160/2016 (APPEARANCE OF ACCUSED)	01-02-2021	The State Maski PS Vs Nagaraj S/o Shivappa	
22	C.C. 55/2016 (APPEARANCE OF ACCUSED)	01-02-2021	The Maski PS Vs Vachappa So Hanumant Rathod	APP
23	C.C. 351/2016 (APPEARANCE OF ACCUSED)	01-02-2021	Maski PS Vs Sangamma W/o Mahantappa	
24	C.C. 100/2018 (APPEARANCE OF ACCUSED)	01-02-2021	Mahantesha S/o Amarappa Putti Vs Raghavendra S/o Vijay Cholachagudda	NAGARAJ YALIGAR

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25	C.C. 116/2018 (APPEARANCE OF ACCUSED)	01-02-2021	State Maski PS Vs Shivalingappa Uppara	
26	C.C. 18/2019 (APPEARANCE OF ACCUSED)	01-02-2021	State by Maski P S Vs Duragappa M/o Hanumamma chaluvi	APP
27	C.C. 36/2019 (APPEARANCE OF ACCUSED)	01-02-2021	State by Maski P S Vs Govindappa Jaganappa Rathod	APP V.SOMASHEKAR
28	C.C. 85/2019 (APPEARANCE OF ACCUSED)	01-02-2021	Dharmastala Manjunatha Pttin Souharda Sahakari Ni. Maski Rptd by Manager Vs Manjunath Pujari S/o Lingappa	SHARANAPPA NAGALAPUR
29	C.C. 86/2019 (APPEARANCE OF ACCUSED)	01-02-2021	Smt. Shameembhanu w/o Late Abubekar Killa, Vs Allabaks S/o Kaja Pate.	K.K.VISHWANATH
30	C.C. 113/2019 (APPEARANCE OF ACCUSED)	01-02-2021	State by PSI Maski P S Vs Shivappa S/o Gyanappa Telagaru	APP
31	C.C. 114/2019 (APPEARANCE OF ACCUSED)	01-02-2021	State by APP Vs Shankarappa S/o hanumantha Chavan	APP V.SOMASHEKAR
32	C.C. 120/2019 (APPEARANCE OF ACCUSED)	01-02-2021	State by Maski PS Vs Shrinivas S/o Pampanna chawan	APP
33	C.C. 142/2019 (APPEARANCE OF ACCUSED)	01-02-2021	Dr.Basavaraj S/o Hanumantappa Divatar Vs Dileep S/o Adivappa Gasti	Basavaraj Bheemanna
34	C.C. 144/2019 (APPEARANCE OF ACCUSED)	01-02-2021	Sandeep S/o Neelakantappa dinni Vs Ravichandra S/o Hanumanta Mangannavar	Hanumantappa
35	C.C. 166/2019 (APPEARANCE OF ACCUSED)	01-02-2021	Devappa S/o Hanumappa Vs Babybai W/o Ramesh Nayak	G Krishna Nayak , Advocate
36	C.C. 168/2019 (APPEARANCE OF ACCUSED)	01-02-2021	Devanampriya Pattina Souharda Sahakari Ni. Maski Rptd by its Brnach Manager Maski Vs B. Durgugappa S/o Hanumamma	SHARANAPPA NAGALAPUR

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37	C.C. 193/2019 (APPEARANCE OF ACCUSED)	01-02-2021	State by PSI Maski PS Vs Shivappa S/o Timmappa elaganur	APP Ashiq Ahamed
38	C.C. 46/2020 (APPEARANCE OF ACCUSED)	01-02-2021	State by PSI Maski PS Vs Veerabadrappa S/o Hanumanthappa Karigoudru 48	APP
39	C.C. 63/2020 (APPEARANCE OF ACCUSED)	01-02-2021	State by PSI Maski PS Vs Mallappa S/o Kariyappa Desai	APP
40	C.C. 67/2020 (APPEARANCE OF ACCUSED)	01-02-2021	State by PSI Maski PS Vs Mudiyappa S/o Basappa Talavar	APP
41	P.C.R. 18/2020 (APPEARANCE OF ACCUSED)	01-02-2021	Nagarathana D/o Chanamma Vs Ramanna Gadagi S/o Alamsab aliyas Hanmantha Madival	Bhupangouda V Patil
42	C.C. 167/2020 (APPEARANCE OF ACCUSED)	01-02-2021	State by PSI Maski PS Vs Rajabakshi S/o Hussainsab Bhagvan	APP
43	C.C. 203/2020 (APPEARANCE OF ACCUSED)	01-02-2021	State by PSI Maski PS Vs Veeresh S/o Mariyappa Dambar	APP
44	C.C. 207/2020 (APPEARANCE OF ACCUSED)	01-02-2021	State by PSI Maski PS Vs Manjunatha S/o Ninganagouda Malipatil	APP Bhupangouda V Patil

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1	O.S. 119/2019 (SUMMONS)		Shanwaz S/o Kasim Vs Shamsuddin Khaji S/o Moinuddin Khaji	ASHIQ AHMED
2	O.S. 33/2020 (SUMMONS) IA/1/2020		Sharanappa S/o Siddalingappa Nagalapur Vs Deputy Commissioner, Raichur Dist, Raichur.	K.K.VISHWANATH
3	O.S. 101/2020 (APPEARANCE OF PARTY)		The Hutti Gold Mines Vs Md. Ameer Ali S/o Akbar Ali	Venkappacharya Joshi
4	O.S. 96/2012 (EVIDENCE)		SRIDHAR Vs MUTTANNA	
5	O.S. 131/2015 (EVIDENCE) IA/1/2015		Hanumantayya So Pampanna Vs Vishnuvardhan Nayak So Amarappa Nayak	Prahladachar Diggavi
6	O.S. 189/2015 (EVIDENCE) IA/1/2015		Nagamma Wo Nagappa Vs Kuramanna So Sanna Gaddeppa	Mutalik Raghvendra Rao
7	O.S. 182/2016 (EVIDENCE) IA/1/2016		Bassamma W/o Sharanappa Kandagal Vs Shatnamma W/o Gyanappa Dothihal	
8	O.S. 217/2017 (EVIDENCE)		Basavaraj S/o Veerasangappa Garsangi Vs Hanumappa S/o Veerasangappa Garsangi	M.KUPPANNA
9	O.S. 57/2018 (EVIDENCE) IA/1/2018		Shrinivasa S/o K. Hanumantayya Vs Gyanappa S/o Jummanna aliyas Jummappa	Prahladachar Diggavi
10	O.S. 101/2018 (EVIDENCE) IA/1/2018		Khajesab S/o Dastageersab Vs Jatraja Afrin S/o K. Mahaboob Ali	N S. Shivanagi
11	O.S. 43/2019 (EVIDENCE)		Yallappa S/o Muddappa Vs Dyavappa S/o Manappa Talwar	M.KUPPANNA
12	O.S. 79/2014 (EVIDENCE)		Anisababu Vs Sisiliya	N..V.G. Advocate, Lingasugur

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 127/2016 (EVIDENCE)		Venkatesh son of Rangappa Raj Ratagiri Vs Goudamma wife of Rangappa Raj Ratanagiri	MANAPPA,S,

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03:00-04:00 PM				
1	C.C. 659/2018 (EVIDENCE)		Hutti PS Vs Allabhaksha S/o Jafarsab	
2	C.C. 782/2018 (EVIDENCE)		Hutti PS Vs Jakir Husain S/o Shaik Mehaboob	
3	C.C. 203/2017 (ARGUMENTS)		The State Lingasugur PS Vs Adeppa son of Kanakappa Nayak	
4	C.C. 630/2017 (FRAMING OF CHARGE OR PLEA)		Lingasugur PS Vs Hulagappa S/o Giriyappa	
5	C.C. 156/2018 (FRAMING OF CHARGE OR PLEA)		Lingasugur PS Vs Malappa S/o Ramanna	
6	C.C. 299/2018 (FRAMING OF CHARGE OR PLEA)		Lingasugur PS Vs Sanganagouda S/o Hanumagouda	
7	C.C. 516/2018 (FRAMING OF CHARGE OR PLEA)		Lingasugur PS Vs Yallappa S/o Somappa	
8	C.C. 624/2018 (FRAMING OF CHARGE OR PLEA)		Hutti PS Vs Ganesh S/o Ravindranath	
9	C.C. 879/2018 (FRAMING OF CHARGE OR PLEA)		Lingasugur PS Vs Dyamananaik S/o Maliyappa Police Patil	
10	C.C. 18/2019 (FRAMING OF CHARGE OR PLEA)		Hutti PS Vs Adappa S/o Husainappa	
11	C.C. 67/2019 (FRAMING OF CHARGE OR PLEA)		Excise PS Lingasugur Vs Mahantesh S/o Bheekappa Rathod	
12	C.C. 162/2019 (FRAMING OF CHARGE OR PLEA)		Hutti PS Vs Vinod kumar S/o Narasayya	
13	C.C. 333/2018 (EVIDENCE)		The State Lingasugur PS Vs Virupakshi son of Shivaraj	t

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14	C.C. 599/2018 (EVIDENCE)		Lingasugur PS Vs Kuppanna S/o Husainappa	
15	C.C. 620/2018 (EVIDENCE)		Hutti PS Vs Hanumantha S/o Yamanappa Jangaralli	
16	C.C. 55/2019 (EVIDENCE)		Bhageeratha Vividhodesha Sahakara Sangha, Lingasugur Vs Mallanna S/o Earanna	M.KUPPANNA
17	C.C. 101/2014 (SUMMONS)		The PSI Lingasugur Police Station Vs Yamanappa	APP
18	C.C. 257/2014 (SUMMONS)		State PS Lingasugur Vs Chandrashekhar	
19	C.C. 366/2015 (SUMMONS)		The Lingsugur PS Vs Venkatesh So Siddappa	APP
20	C.C. 241/2016 (SUMMONS)		The state Lingasugur P.S. Vs Gaddeppa So Kondappa	
21	C.C. 590/2016 (SUMMONS)		Lingasugur PS Vs Ramesh S/o Mallappa	
22	C.C. 468/2017 (SUMMONS)		Excise PS Lingasugur Vs Motibai W/o Late Ramaju Chawan	
23	C.C. 494/2018 (SUMMONS)		Hutti PS Vs Shivandaswamy S/o Sugayya	
24	C.C. 680/2018 (SUMMONS)		Lingasugur PS Vs Ashokappa S/o Balappa	APP
25	C.C. 440/2019 (SUMMONS)		Hutti PS Vs Chandrashekhar S/o Hanumanth	
26	C.C. 271/2018 (EVIDENCE)		Hutti PS Vs Maruthi S/o Tippanna	

Cases listed below are adjourned due to Covid 19

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27	C.C. 221/2020 (APPEARANCE OF ACCUSED)	05-02-2021	Lingasugur PS Vs Siddappa S/o Devendrappa	APP
28	C.C. 222/2020 (APPEARANCE OF ACCUSED)	05-02-2021	Hanamappa S/o Amarappa Gosalar Vs Hulagappa S/o Amarappa Gumedara	MANAPPA,S,
29	C.C. 244/2020 (APPEARANCE OF ACCUSED)	05-02-2021	Lingasugur PS Vs Yamanappa S/o Durgappa	APP
30	C.C. 273/2020 (APPEARANCE OF ACCUSED)	05-02-2021	Lingasugur PS Vs Srikanth Jinna S/o Gangaram Jinna	
31	C.C. 469/2020 (APPEARANCE OF ACCUSED)	05-02-2021	Hutti PS Vs Shivappa S/o.Manappa Kavali	Govt APP Lingasugur

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1	O.S. 96/2018 (SUMMONS) IA/1/2018		Basavarajagouda S/o Hanumanagouda Vs Hanumanagouda S/o Bukkanagouda	Hajibab
2	EX 17/2018 (APPEARANCE OF PARTY)		Vandana W/o Premkumar Vs Mounesh S/o Mallappa Salmani	K.CHANDRASHEKHAR
3	EX 12/2020 (APPEARANCE OF PARTY)		Nabi Sab S/o Badagi Sab Vs Smt. Shahin Begum W/o Mehaboob Pasha	Mehaboob I Choudhari
4	O.S. 86/2020 (APPEARANCE OF PARTY)		Saleem Pasha S/o.Dawalsab Vs Dawalsab S/o.Nabeesab	ASHIQ AHMED
5	O.S. 112/2020 (APPEARANCE OF PARTY) IA/1/2020		Shangalamma W/o Sabanna Vs Hanumantha S/o Mudkappa	MOHAMMAD HUSSAIN PASHA
6	O.S. 273/2012 (HEARING)		DODDAPPA Vs KHAIRANA BEGUM	
7	O.S. 80/2019 (HEARING)		Siddanna S/o Fakeerappa Vs Somshekhar S/o Mallappa Sajjan	Jambanna S Manchalli
8	O.S. 191/2012 (EVIDENCE)		HASSANSAB Vs MOULASAB	
9	O.S. 178/2015 (EVIDENCE)		Susheelawwa Wo Hanumangouda Vs Dewakkawwa Wo Nimbangouda	A.NAGAPPA
10	O.S. 236/2015 (EVIDENCE)		Veeranagouda So Balappa Vs Veerabhadrappe So Siddappa Halli	LS MALIPATIL
11	O.S. 252/2015 (EVIDENCE) IA/1/2015		Sham So Tulasiram Vs The TMC Lingasugur through its Chief Officer	Rajashekhar
12	O.S. 185/2016 (EVIDENCE) IA/1/2016		Doddappa S/o Shivalingappa Balakundi Vs Sharanappa S/o Gurulinga Sarja Desai	NANDESH
13	O.S. 201/2016 (EVIDENCE) IA/1/2016		Bavasab Masheksab Vs Haniffsab Masheksab	SHANKARGOUDA

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14	O.S. 38/2017 (EVIDENCE) IA/1/2017		Devappa S/o Ashappa Vs Timmamma W/o Gangappa	MOHAMMAD HUSSAIN PASHA
15	O.S. 40/2019 (EVIDENCE)		Gurushantha S/o Hanumtraya Vs The Deputy Commissioner, D.C Office, Raichur	NANDESH
16	O.S. 70/2019 (EVIDENCE) IA/1/2019		Mallikarjunayya S/o Madivalayya Vs Mamatha S/o Mahesh Hiremath	Nagaraj Gasti
17	O.S. 102/2019 (EVIDENCE) IA/1/2019		Hoovappa S/o Shivappa Vs Ningamma W/o Shivappa	M.Nagaraja
18	O.S. 234/2014 (ARGUMENTS)		Neelamma Urf Sushilamma Wo Virupakshappa Bhadrashetty Vs Basamma Wo Sangangouda Revadihal Urf Kivadihal	M B Bhadrannavar Advocate
19	O.S. 205/2015 (ARGUMENTS) IA/1/2015		Mahadevappa So Chandappa Pujari Vs Basappa So Hanumappa Gumedar	S K Kota
20	O.S. 18/2016 (ARGUMENTS) IA/1/2016		Timmawwa Do Hanumanta Police Patil Vs Hanumanta So Timayya Police Patil	NANDESH
21	O.S. 197/2016 (ARGUMENTS) IA/1/2016		Kanakanagouda S/o Sanna yankanagouda Uppar Vs Bheemanagouda S/o Balangagouda Uppar	NANDESH
22	O.S. 123/2017 (ARGUMENTS) IA/1/2017		Gangamma W/o Balappa Vs Gopalakrushna S/o Chandramappa Hulegi	ANANS.D.K.RATHOD
23	O.S. 178/2017 (ARGUMENTS)		Amateppa S/o Late Balappa Vs Sangappa Master S/o Late Hulgappa	K.K.VISHWANATH
Cases listed below are adjourned due to Covid 19				
24	O.S. 194/2017 (SUMMONS)	12-01-2021	Ranganatha S/o Amaresha Vs Amaresha S/o Gundappa	Hanumantappa
25	O.S. 78/2019 (SUMMONS)	12-01-2021	Kanakamma W/o.Bassanna Vs Hanumanthi W/o.Late Kanakappa	MOHAMMAD HUSSAIN PASHA

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	O.S. 30/2020 (SUMMONS)	12-01-2021	Dandapani S/o Appavao Vs Ningappa S/o Hulgappa	Krishna G Naik
27	O.S. 98/2019 (NOTICE) IA/1/2019	12-01-2021	Hanumawwa alias sunandawwa W/o Shivareddy Vs Amarappa S/o Hulugappa Bendoni	MAHALINGAPPA.S.PATIL
28	O.S. 128/2018 (APPEARANCE OF PARTY)	12-01-2021	Kantemma W/o Amarappa Vs Durugappa S/o Bheemappa	Somaleppa Rathod
29	O.S. 54/2019 (APPEARANCE OF PARTY)	12-01-2021	Amaramma W/o Sharanabasappa Vs Gouramma W/o Adeppa	V.SHIVALINGAPPA
30	FDP 12/2019 (APPEARANCE OF PARTY)	12-01-2021	Balappa S/o Basappa Vs Amarappa S/o Balappa Gudihal	ASHIQ AHMED
31	O.S. 72/2019 (APPEARANCE OF PARTY) IA/1/2019	12-01-2021	Smt. Basamma W/o Kallesh Hugar Vs Kallesh Hugar S/o Jeer Siddappa Hugar	Mutalik Raghvendra Rao
32	FDP 20/2019 (APPEARANCE OF PARTY)	12-01-2021	Parvathamma W/o Sharanayya Vs Sharanayya S/o Basaiah	Shivappa A Honnalli
33	P and SC 1/2020 (APPEARANCE OF PARTY) IA/1/2020	12-01-2021	Hussain Basha S/o Mohiddin alias Modinsab Vs Regional PF Commissioner-II	Prahladachar Diggavi
34	O.S. 16/2020 (APPEARANCE OF PARTY)	12-01-2021	Gowrishankar Nayak S/o Subramanya Nayak Vs Eashappa S/o Amarappa	Amaresh kore
35	O.S. 18/2020 (APPEARANCE OF PARTY)	12-01-2021	Shantha W/o Late.Sharanabasava Vs Susheelamma W/o Late.Sharanappa	AMARESH.C.PATIL
36	FDP 8/2017 (HEARING)	12-01-2021	Iramma W/o Chandappa Karani Vs Shankamma W/o Naganna	RAJASHEKAR
37	O.S. 212/2017 (HEARING) IA/1/2017	12-01-2021	Nirmala W/o Mariyappa Lingannavar Vs Purushottam S/o Kuppanna	Rajashekhar
38	FDP 10/2019 (HEARING)	12-01-2021	Mallamma W/o Basavaraj Vs Amarappa alias Amareshappa S/o Earappa dead through LRs	Prahladachar Diggavi

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
39	Misc 3/2020 (HEARING) IA/1/2020	12-01-2021	Ramadevi W/o Late. Vijayendracharya Joshi Vs All concerned	AMARESH.C.PATIL
40	EX 10/2017 (A.D.R.)	12-01-2021	Nagappa S/o Shivappa Dinni Vs Yellappa S/o Durgaiah Kurakundi	EARAMMA
41	O.S. 89/2011 (EVIDENCE)	12-01-2021	MEHABOOB SAB Vs ALLASAB 3 OTHERS.	RAJASHEKAR
42	O.S. 15/2013 (EVIDENCE)	12-01-2021	AMARESH Vs D.C. RAICHUR.	
43	O.S. 95/2014 (EVIDENCE) IA/1/2014	12-01-2021	Amarappa Vs Gaddeppa	Rajashekhar, Advcoate, Lingasugur
44	FDP 7/2015 (EVIDENCE)	12-01-2021	Basamma Wo Late Shivaputhrappa Julgudda Vs Basavarajappa So Chandramappa Julagudda	NANDESH
45	O.S. 134/2015 (EVIDENCE) IA/1/2015	12-01-2021	Mallikarjun So Veerabhadrapa Kyatanatti Vs Shantamma Wo Late Karisiddayya Ganachari	Rudrappa Mallappa Yaligar
46	O.S. 186/2015 (DEFENCE EVIDENCE) IA/2/2015 IA/1/2015	12-01-2021	Mallamma Wo Basavaraj Vs Renukamma Wo Shekharappa	Rajashekhar
47	O.S. 248/2011 (A.D.R.)	12-01-2021	BALAYYA Vs TIPPAMMA	
48	EX 16/2018 (AWAIT NOTICE)	12-01-2021	Mallikarjunappa S/o Chanabasappa Sajjan Vs Basavarajappa S/o Mallappa Gonal	Mutalik Raghvendra Rao

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<u>03:00-04:00 PM</u>		
1	CrI.Misc. 1062/2020 (APPEARANCE OF PARTY)		Aadamma W/o Hanumanth @ Hanumappa Vs Tahasildar, LIngasugur	M.KUPPANNA
2	C.C. 800/2020 (APPEARANCE OF ACCUSED)		Mudgal PS Vs A2) Earanna S/o Hanumantha	APP
